

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2670
TO BE ANSWERED ON MARCH 16, 2023
HOUSES UNDER PMAY**

NO. 2670. MS. MIMI CHAKRABORTY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses sanctioned under the Pradhan Mantri Awas Yojana (PMAY) during the last three years, State-wise;**
- (b) the allocation of the total number of houses and budget sanctioned against total number of applications during the last three years, State-wise; and**
- (c) the details of the total number of houses completed and allotted to beneficiaries during the last three years, State-wise?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by States/UTs, more than 1.20 crore houses have been sanctioned as on 06.03.2023. Of the sanctioned houses, 109.10 lakh have been grounded for construction; of which 71.56 lakh are completed/delivered to the beneficiaries. The details of State-wise houses sanctioned, grounded, completed/delivered to the beneficiaries along with Central Assistance approved during last three years is at Annexure.**

State/UT wise details of houses sanctioned, grounded for construction, completed/delivered along with Central Assistance approved during the lastthree years (FY 2019-22) under PMAY-U

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)			Central Assistance Approved (₹ in Crores)
		Sanctioned	Grounded for construction*	Completed/ Delivered*	
1	Andhra Pradesh	14,47,402	10,36,539	1,91,909	22,076.49
2	Bihar	1,03,388	1,59,040	49,851	1,657.32
3	Chhattisgarh	1,18,508	1,04,740	97,527	1,963.80
4	Goa	2,309	2,312	2,311	54.75
5	Gujarat	4,94,133	4,87,389	4,40,493	10,037.86
6	Haryana	29,270	51,421	36,494	653.53
7	Himachal Pradesh	6,632	6,715	4,827	113.72
8	Jharkhand	1,09,172	90,783	47,665	1,749.42
9	Karnataka	1,82,536	2,90,615	1,24,126	3,236.91
10	Kerala	57,711	48,485	55,296	1,034.50
11	Madhya Pradesh	3,52,914	2,98,843	2,21,814	6,187.79
12	Maharashtra	7,13,663	5,57,742	4,62,133	13,597.93
13	Odisha	1,06,839	65,821	51,692	1,641.51
14	Punjab	59,539	71,469	38,898	1,142.11
15	Rajasthan	98,864	1,00,267	1,03,560	2,179.96
16	Tamil Nadu	2,79,130	1,22,176	2,39,111	4,816.09
17	Telangana	83,354	82,349	1,50,936	1,769.98
18	Uttar Pradesh	6,83,014	9,74,264	7,43,887	11,019.47
19	Uttarakhand	28,449	18,234	15,740	519.77
20	West Bengal	3,65,806	2,42,435	1,45,654	5,988.14
Sub- total (States) :-		53,22,633	48,11,639	32,23,924	91,441.06
21	Arunachal Pradesh	3,510	1,036	2,163	53.10
22	Assam	1,07,894	73,860	29,876	1,636.27
23	Manipur	17,518	17,781	2,657	263.06
24	Meghalaya	2,521	2,538	303	38.42
25	Mizoram	11,243	23,587	4,252	172.81
26	Nagaland	10,168	15,041	4,710	152.56
27	Sikkim	152	196	152	3.36
28	Tripura	22,418	24,807	20,500	399.68
Sub- total (N.E. States) :-		1,75,424	1,58,846	64,613	2,719.28
29	A&N Island (UT)	349	567	24	5.42
30	Chandigarh (UT)	910	910	910	20.91
31	DNH & DD (UT)	4,430	4,759	4,486	105.99
32	Delhi (UT)	14,398	14,398	14,398	335.26
33	J&K (UT)	24,821	25,969	9,348	387.85
34	Ladakh (UT)	227	417	201	3.98
35	Lakshadweep (UT)	-	-	-	-
36	Puducherry (UT)	6,580	9,130	4,185	107.98
Sub- total (UT) :-		51,715	56,150	33,552	967.40
Grand Total :-		55,49,772	50,26,635	33,22,089	95,127.73

*Houses grounded for construction and completed/delivered are inclusive of achievements against sanctioned houses during preceding years.